

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) NO. 69/Chd/Hry/2017

In the matter of:

Narindra & Narindra Steel
Corporation.

...Petitioner/Operational Creditor

Vs.

M/s Isolux Corsan India
Engineering & Construction Pvt.Ltd. ... Respondent/Corporate Debtor

Present: Mr. Anand Chhibbar, Senior Advocate with
Mr. Vikas Jain and Mr. Manu Loona, Advocates,
for the petitioner.
Mr. Vineet Tayal, Advocate for the respondent.

Learned Senior Counsel for the petitioner and learned
counsel for the respondent have jointly requested only for short date for
arguments. List the matter on 07.11.2017 for arguments. No request for
further adjournment shall now be entertained.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

November 03, 2017
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